

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1158
ANSWERED ON 27TH JULY, 2023**

CRIME ON HIGHWAYS

**1158. SHRI ARVIND GANPAT SAWANT:
SHRI SANJAY JADHAV:
SHRIMATI KESHARI DEVI PATEL:
SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN
RAJENIMBALKAR:
SHRI VINAYAK RAUT:
DR. SANGHMITRA MAURYA:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of criminal incidents including robbing on National Highways (NHs), Expressways and State Highways during the last five years, NH, Expressway and State-wise;

(b) whether the local police do not take any immediate action on incidents like highway robbery, snatching, accident, assault, conflicts, etc. and if so, the reasons therefor;

(c) the details of instructions issued given by the Government to the local police to take immediate cognizance in the said cases and lodge reports in the local police station;

(d) whether the local police put barricades in the name of checking and checks documents without proper authorization on many routes and if so, the reasons therefor and the rules in this regard;

(e) the steps being taken by the Government to help the cargo drivers and transporters get rid of the said problem;

(f) whether the Government proposes to create a Standard Operating Procedure (SOP) for the said purpose; and

(g) if so, the time by which the said proposal is likely to be implemented?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Details of State/UT-wise Cases Registered under Theft/Burglary/Robbery/Dacoity on Highways (National Highway/State Highway/Express Way) during 2017-2021 are annexed.

(b) to (g) Police and Public Order are State subjects under the Seventh Schedule of the Constitution of India. Therefore, primarily the State Governments are responsible for prevention, detection and investigation of crimes and for prosecuting criminals through their law enforcement agencies, as also for protecting the life and property of the citizens. Union Government, however, attaches highest importance to the matters of prevention of crime and therefore, continues to urge the State Governments /UT Administrations to improve the administration of criminal justice system and take measures as are necessary for prevention and control of crime on National Highways (NHs) and Expressways.

Furthermore, State Governments are responsible for giving instructions to local police for taking cognizance of crimes on Highways, lodging reports, putting barricades on Highways for checking documents of cargo drivers and transporters, and preparing Standard Operating Procedure (SOP) for these purposes.

Highway barriers are erected and managed by local agencies. However, barriers not authorized by the Union Government are not permitted along National Highways/Expressways.

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF LOK SABHA UNSTARRED QUESTION NO.1158 ANSWERED ON 27TH JULY, 2023 ASKED BY SHRI ARVIND GANPAT SAWANT, SHRI SANJAY JADHAV, SHRIMATI KESHARI DEVI PATEL, SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR, SHRI VINAYAK RAUT AND DR. SANGHMITRA MAURYA REGARDING “CRIME ON HIGHWAYS ”

SL	State/UT	2017					
		Theft	Burglary	Robbery	Dacoity	Others	Total
1	Andhra Pradesh	130	5	42	17	3	197
2	Arunachal Pradesh	62	0	3	0	0	65
3	Assam	340	0	151	4	0	495
4	Bihar	1293	0	450	48	0	1791
5	Chhattisgarh	21	0	29	9	0	59
6	Goa	9	0	1	0	0	10
7	Gujarat	111	2	89	36	2	240
8	Haryana	655	1	72	53	3	784
9	Himachal Pradesh	112	2	1	0	1	116
10	Jharkhand	575	0	132	41	0	748
11	Karnataka	146	8	168	48	1	371
12	Kerala	102	10	51	9	1	173
13	Madhya Pradesh	452	5	210	24	0	691
14	Maharashtra	681	16	361	77	1	1136
15	Manipur	69	0	4	0	0	73
16	Meghalaya	93	14	22	9	0	138
17	Mizoram	0	0	1	0	0	1
18	Nagaland	55	0	12	1	0	68
19	Odisha	448	0	503	41	0	992
20	Punjab	175	0	11	3	54	243
21	Rajasthan	33	0	95	7	2	137
22	Sikkim	3	0	0	0	0	3
23	Tamil Nadu	354	21	146	13	2	536
24	Telangana	205	18	51	7	0	281
25	Tripura	11	1	1	0	0	13
26	Uttar Pradesh	1710	0	943	37	4	2694
27	Uttarakhand	320	5	109	7	0	441
28	West Bengal	198	0	52	7	0	257
	TOTAL STATE(S)	8363	108	3710	498	74	12753
29	A&N Islands	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0
32	Delhi	2184	0	286	3	5	2478
33	Jammu & Kashmir*	15	0	1	0	0	16

34	Ladakh	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	7	0	0	0	0	7
	TOTAL UT(S)	2206	0	287	3	5	2501
	TOTAL (ALL INDIA)	10569	108	3997	501	79	15254

SL	State/UT	2018					
		Theft	Burglary	Robbery	Dacoity	Others	Total
1	Andhra Pradesh	38	4	21	11	0	74
2	Arunachal Pradesh	111	2	15	2	0	130
3	Assam	1069	64	176	12	0	1321
4	Bihar	1587	0	591	60	0	2238
5	Chhattisgarh	166	6	46	2	0	220
6	Goa	5	0	1	0	0	6
7	Gujarat	90	1	90	25	0	206
8	Haryana	1169	69	86	41	0	1365
9	Himachal Pradesh	106	0	6	0	0	112
10	Jharkhand	66	0	144	24	0	234
11	Karnataka	185	2	189	38	6	420
12	Kerala	91	4	30	5	0	130
13	Madhya Pradesh	230	0	179	9	2	420
14	Maharashtra	565	0	429	65	1	1060
15	Manipur	121	1	3	0	0	125
16	Meghalaya	68	9	19	8	0	104
17	Mizoram	19	11	0	0	4	34
18	Nagaland	78	0	8	3	0	89
19	Odisha	8	70	994	44	0	1116
20	Punjab	137	1	15	1	6	160
21	Rajasthan	197	1	105	11	0	314
22	Sikkim	0	0	1	0	0	1
23	Tamil Nadu	436	14	252	23	4	729
24	Telangana	96	0	55	5	0	156
25	Tripura	12	0	1	0	0	13
26	Uttar Pradesh	1522	51	720	25	4	2322
27	Uttarakhand	31	3	21	3	4	62
28	West Bengal	459	0	48	4	0	511
	TOTAL STATE(S)	8662	313	4245	421	31	13672
29	A&N Islands	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0
32	Delhi	1820	30	154	1	0	2005
33	Jammu & Kashmir*	59	1	1	2	0	63
34	Ladakh	-	-	-	-	-	-

35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	78	0	8	0	0	86
	TOTAL UT(S)	1957	31	163	3	0	2154
	TOTAL (ALL INDIA)	10619	344	4408	424	31	15826

SL	State/UT	2019					
		Theft	Burglary	Robbery	Dacoity	Others	Total
1	Andhra Pradesh	140	6	53	12	2	213
2	Arunachal Pradesh	73	3	16	2	0	94
3	Assam	495	44	448	22	0	1009
4	Bihar	1361	19	862	116	0	2358
5	Chhattisgarh	47	5	39	2	0	93
6	Goa	12	0	0	0	0	12
7	Gujarat	162	2	94	17	0	275
8	Haryana	2062	23	93	39	9	2226
9	Himachal Pradesh	68	18	4	1	0	91
10	Jharkhand	112	0	178	25	0	315
11	Karnataka	281	9	130	41	5	466
12	Kerala	121	8	24	6	0	159
13	Madhya Pradesh	1046	51	250	19	0	1366
14	Maharashtra	204	0	362	52	0	618
15	Manipur	58	0	1	6	0	65
16	Meghalaya	48	6	25	21	1	101
17	Mizoram	182	0	0	0	0	182
18	Nagaland	47	4	6	0	0	57
19	Odisha	2	0	90	12	0	104
20	Punjab	189	2	11	1	45	248
21	Rajasthan	131	34	155	20	0	340
22	Sikkim	2	3	1	1	0	7
23	Tamil Nadu	440	15	220	15	3	693
24	Telangana	148	0	60	2	0	210
25	Tripura	32	0	5	0	0	37
26	Uttar Pradesh	806	0	606	18	203	1633
27	Uttarakhand	12	0	5	0	0	17
28	West Bengal	393	3	41	7	0	444
	TOTAL STATE(S)	8674	255	3779	457	268	13433
29	A&N Islands	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0
32	Delhi	4618	9	138	1	11	4777
33	Jammu & Kashmir*	59	3	6	0	0	68
34	Ladakh	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	0

36	Puducherry	52	0	8	1	0	61
	TOTAL UT(S)	4729	12	152	2	11	4906
	TOTAL (ALL INDIA)	13403	267	3931	459	279	18339

SL	State/UT	2020					
		Theft	Burglary	Robbery	Dacoity	Others	Total
1	Andhra Pradesh	105	7	27	13	2	154
2	Arunachal Pradesh	62	17	19	1	0	99
3	Assam	648	299	300	10	0	1257
4	Bihar	2544	0	922	65	0	3531
5	Chhattisgarh	151	6	49	2	0	208
6	Goa	11	0	2	0	0	13
7	Gujarat	98	1	34	14	0	147
8	Haryana	166	32	87	39	11	335
9	Himachal Pradesh	46	0	1	0	0	47
10	Jharkhand	245	0	178	27	0	450
11	Karnataka	109	5	110	34	0	258
12	Kerala	122	7	45	18	0	192
13	Madhya Pradesh	658	9	182	14	0	863
14	Maharashtra	271	3	285	47	0	606
15	Manipur	52	5	0	0	0	57
16	Meghalaya	58	17	16	9	0	100
17	Mizoram	58	3	5	0	0	66
18	Nagaland	118	0	11	0	0	129
19	Odisha	63	0	440	20	0	523
20	Punjab	677	2	10	1	37	727
21	Rajasthan	155	12	133	11	1	312
22	Sikkim	5	0	0	0	0	5
23	Tamil Nadu	278	11	220	12	2	523
24	Telangana	95	0	22	8	4	129
25	Tripura	41	1	1	2	0	45
26	Uttar Pradesh	1785	11	418	10	3	2227
27	Uttarakhand	2	0	4	0	0	6
28	West Bengal	143	0	34	3	0	180
	TOTAL STATE(S)	8766	448	3555	360	60	13189
29	A&N Islands	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0
32	Delhi	4394	0	130	0	0	4524
33	Jammu & Kashmir*	98	9	3	3	0	113
34	Ladakh	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0

36	Puducherry	98	0	7	1	0	106
	TOTAL UT(S)	4590	9	140	4	0	4743
	TOTAL (ALL INDIA)	13356	457	3695	364	60	17932

SL	State/UT	2021					
		Theft	Burglary	Robbery	Dacoity	Others	Total
1	Andhra Pradesh	155	7	35	22	8	227
2	Arunachal Pradesh	211	0	3	2	0	216
3	Assam	747	295	622	40	0	1704
4	Bihar	4344	9	943	41	0	5337
5	Chhattisgarh	39	1	91	7	0	138
6	Goa	11	0	1	1	0	13
7	Gujarat	70	0	73	24	0	167
8	Haryana	367	26	116	38	59	606
9	Himachal Pradesh	72	5	1	0	0	78
10	Jharkhand	19	0	269	24	0	312
11	Karnataka	266	0	98	24	3	391
12	Kerala	80	23	68	15	1	187
13	Madhya Pradesh	1002	2	196	11	0	1211
14	Maharashtra	559	10	404	70	0	1043
15	Manipur	209	0	3	0	0	212
16	Meghalaya	80	6	19	7	0	112
17	Mizoram	192	0	19	1	0	212
18	Nagaland	146	0	8	2	0	156
19	Odisha	18	136	2009	20	0	2183
20	Punjab	856	0	7	8	72	943
21	Rajasthan	151	14	130	13	0	308
22	Sikkim	1	0	0	0	0	1
23	Tamil Nadu	257	9	156	15	1	438
24	Telangana	161	0	17	10	12	200
25	Tripura	43	1	4	2	0	50
26	Uttar Pradesh	2030	12	424	4	10	2480
27	Uttarakhand	9	0	13	0	0	22
28	West Bengal	170	4	31	2	0	207
	TOTAL STATE(S)	12265	560	5760	403	166	19154
29	A&N Islands	0	0	0	0	0	0
30	Chandigarh	0	0	5	0	18	23
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0
32	Delhi	4600	0	153	1	43	4797

33	Jammu & Kashmir*	85	3	6	0	0	94
34	Ladakh	1	0	0	0	0	1
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	68	0	0	0	0	68
	TOTAL UT(S)	4754	3	164	1	61	4983
	TOTAL (ALL INDIA)	17019	563	5924	404	227	24137

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019

*' Data of erstwhile Jammu & Kashmir State including Ladakh during 2019

* * * * *